

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 4149
TO BE ANSWERED ON 27.03.2023**

MIGRATION FOR EDUCATION/EMPLOYMENT

4149. SHRI RAJIV PRATAP RUDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any data regarding the number of people who leave their native places to either pursue education or for employment purposes within the country;**
- (b) if so, the details thereof and the number of educated individuals who had to leave their native places, State/UT-wise;**
- (c) the States/UTs which have recorded the highest out-migration due to lack of opportunities for educated/skilled individuals, including Bihar and cities such as Patna during the last five years;**
- (d) the States/UTs which have recorded the highest in-migration of educated/skilled individuals in the country due to availability of opportunities during the last five years, State/UT-wise; and**
- (e) whether the Government is planning a comprehensive policy to address the domestic outmigration of skilled/educated individuals in the country due to unequal State/UT-wise development and if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (e): As per census 2011, total 54.57 lakh people have migrated to pursue education and as per this census total 4.14 crore people have migrated for work & employment across the country. The State/UT wise number of persons who moved for education and for work & employment is as at Annexure-I and Annexure-II, respectively.

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As per the Report Migration in India, 2020-21, based on PLFS 2020-21, released by Ministry of Statistics and Programme Implementation (MoSPI), the total migration rate in India was 28.9%. Out of the total migrant persons, around 10.8% persons migrated due to employment related reasons. The employment related reasons include: in search of employment/better employment, for employment/work (to take up employment/ to take up better employment/ business/proximity to place of work/ transfer) and loss of job/closure of unit/lack of employment opportunities.

In order to safeguard the interests of the migrant workers, the Central Government had enacted the Inter-state Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979. This Act has now been subsumed in the Occupational Safety, Health and the Working Conditions (OSH) Code. The OSH Code provides for decent working conditions, minimum wages, grievance redressal mechanisms, protection from abuse and exploitation, enhancement of skills and social security to all categories of workers including migrant workers.

Annexure referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No. 4149 for 27.03.2023 regarding Migration for Education/Employment

State wise Number of persons who moved in for Education as per Census – 2011 (Migrant Workers)		
Sl. No.	Name of the States/UTs	Persons
1	ANDAMAN & NICOBAR ISLANDS	4,072
2	ANDHRA PRADESH	933,354
3	ARUNACHAL PRADESH	27,772
4	ASSAM	68,567
5	BIHAR	121,765
6	CHANDIGARH	23,114
7	CHHATTISGARH	134,629
8	DADRA & NAGAR HAVELI	2,430
9	DAMAN & DIU	679
10	GOA	7,207
11	GUJARAT	255,821
12	HARYANA	70,962
13	HIMACHAL PRADESH	45,731
14	JAMMU & KASHMIR	36,932
15	JHARKHAND	101,001
16	KARNATAKA	543,804
17	KERALA	82,256
18	LAKSHADWEEP	1,026
19	MADHYA PRADESH	313,537
20	MAHARASHTRA	775,062
21	MANIPUR	11,529
22	MEGHALAYA	23,349
23	MIZORAM	15,107
24	NAGALAND	43,161
25	NCT OF DELHI	101,963
26	ODISHA	280,140
27	PUDUCHERRY	8,672
28	PUNJAB	60,935
29	RAJASTHAN	162,998
30	SIKKIM	7,816
31	TAMIL NADU	568,298
32	TRIPURA	12,294
33	UTTAR PRADESH	354,174
34	UTTARAKHAND	93,315
35	WEST BENGAL	164,084
	INDIA	54,57,556

Annexure referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No. 4149 for 27.03.2023 regarding Migration for Education/Employment

State wise Number of persons who moved in for work & Employment as per Census - 2011 (Migrant Workers)				
Sl. No.		Persons	Males	Females
1	ANDAMAN & NICOBAR ISLANDS	52,129	47,229	4,900
2	ANDHRA PRADESH	37,37,316	30,51,811	6,85,505
3	ARUNACHAL PRADESH	1,19,244	93,441	25,803
4	ASSAM	5,72,064	4,93,877	78,187
5	BIHAR	7,06,557	5,39,176	1,67,381
6	CHANDIGARH	2,06,642	1,91,668	14,974
7	CHHATTISGARH	10,21,077	8,65,897	1,55,180
8	DADRA & NAGAR HAVELI	63,779	60,588	3,191
9	DAMAN & DIU	73,782	70,592	3,190
10	GOA	1,15,870	99,913	15,957
11	GUJARAT	30,41,779	26,85,190	3,56,589
12	HARYANA	13,33,644	11,47,374	1,86,270
13	HIMACHAL PRADESH	2,96,268	2,36,454	59,814
14	JAMMU & KASHMIR	1,22,587	1,00,680	21,907
15	JHARKHAND	8,24,259	7,24,065	1,00,194
16	KARNATAKA	28,87,216	23,67,901	5,19,315
17	KERALA	7,13,934	5,59,263	1,54,671
18	LAKSHADWEEP	6,135	5,375	760
19	MADHYA PRADESH	24,15,635	20,27,884	3,87,751
20	MAHARASHTRA	79,01,819	68,19,915	10,81,904
21	MANIPUR	22,750	16,441	6,309
22	MEGHALAYA	52,797	38,769	14,028
23	MIZORAM	62,828	45,688	17,140
24	NAGALAND	1,10,779	88,923	21,856
25	NCT OF DELHI	20,29,489	18,98,884	1,30,605
26	ODISHA	8,51,363	7,14,603	1,36,760
27	PUDUCHERRY	70,721	60,366	10,355
28	PUNJAB	12,44,056	10,60,487	1,83,569
29	RAJASTHAN	17,09,602	14,45,847	2,63,755
30	SIKKIM	46,554	38,703	7,851
31	TAMIL NADU	34,87,974	27,74,086	7,13,888
32	TRIPURA	92,097	74,594	17,503
33	UTTAR PRADESH	31,56,125	25,91,421	5,64,704
34	UTTARAKHAND	6,17,094	5,50,465	66,629
35	WEST BENGAL	16,56,952	14,29,130	2,27,822
	INDIA	4,14,22,917	3,50,16,700	64,06,217
